

**FINANCIAL ASSISTANCE TO ROURKELA
ENGINEERING COLLEGE**

1029. SHRI B. C. PATTANAYAK :

SHRI B. K. MAHANTI :

Will the Minister of EDUCATION be pleased to state :

(a) whether the Central Government have decided to give financial assistance to the Rourkela Regional Engineering College in Orissa ; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) Yes, Sir. The Central Government has agreed to bear the entire non-recurring expenditure on buildings and equipment for the College and 50 per cent of the recurring expenditure upto 1968-69.

(b) The Central assistance given so far is as shown below :—

	Rs.
Non-recurring ..	1,08,72,000
Recurring ..	52,69,100

**N.I.C. RECOMMENDATION ON MACHINERY
FOR SETTING INTER-STATE DISPUTES**

1030. SHRI SITARAM JAIPURIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to a statement reported to have been made by the Chief Minister of Mysore which was published in the 'Patriot' of 24th July, 1968 in which he has stated that the creation of a machinery to go into inter-State border disputes as recommended by the National Integration Council meeting recently held at Srinagar will only encourage more disputes ; and

(b) if so, what steps are being taken to curb this tendency?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b) Government have seen the Press reports relating to Mysore Chief Minister's statement. He expressed anxiety that the proposed setting up of a machi-

nery for considering linguistic border issues might possibly lead to new claims and counter-claims being put forward in respect of inter-State borders. The National Integration Council of which the Chief Minister, Mysore, is a member, has adopted the recommendation of the Committee on Regional Aspects to the effect that uniform general principles applicable to the country as a whole should be formulated and a machinery set up for solving linguistic border issues expeditiously. This is under the consideration of the Government.

C. I. A. ACTIVITIES IN CHOTA NAGPUR

1031. CHAUDHARY A. MOHAMMAD : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to the news appearing in 'Patriot' on the 29th July, 1968 to the effect that the C. I. A. has stepped up its activities, in recent months in the tribal belt of Chota Nagpur, particularly in the Heavy Engineering Corporation area of Ranchi; and

(b) if so, what steps Government have taken to curb the activities of this organisation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Government have no such information.

(b) Does not arise.

**CONSTRUCTION OF A BRIDGE ACROSS
THANA CREEK ON NATIONAL HIGHWAY NO.
8**

1032. SHRI G. R. PATIL : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) the progress so far made regarding the construction of a bridge over Thana Creek on National Highway No. 8;

(b) by when the work is scheduled to be completed; and

(c) the date by when it will be opened for traffic?